

**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

**ORIGINAL APPLICATION NO.291/00130/2015 WITH
MA NO.291/00080/2015**

Date of Order: 25.5.2016

CORAM

**Hon'ble Dr. K.B.Suresh, Judicial Member
Hon'ble Ms. Meenakshi Hooja, Administrative Member**

Mahendra Singh S/o Shri Sugan Singh, aged about 49 years, resident of Village & Post Khol, Tehsil Rewari, and at present C/o Natha Ji Provision Store, Jawahar Colony, Parbatpura, Ajmer. Aspirant for appointment to the post of Helper (Signal & Telecom), West Central Railway, Kota Division, Kota.

..... Applicant

(By Advocate Mr. C.B.Sharma)

VERSUS

1. Union of India, through General Manager, West Central Zone, West Central Railway, Jabalpur.
2. Divisional Railway Manager, West Central Railway, Kota Division, Kota.
3. Assistant Personnel Officer (Signal & Telecom), West Central Railway, Kota Divison, Kota.

..... Respondents

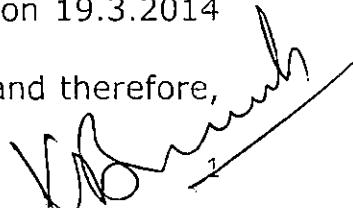
(By Advocate Mr. Salim Khan, Proxy Counsel for
Mr.Tanveer Ahmed)

ORDER

(Per Dr. K.B.Suresh, Judicial Member)

Heard.

Applicant was selected and allowed the appointment vide order dated 29.6.2011 to the post of Helper and directed to report on 14.7.2011. Apparently he made a request to join only on 19.3.2014 and by them last candidate was allowed to join in 2013 and therefore,



his case could not have been considered. Since he did not join for 3 years, his selection was cancelled. Nothing else could have been done. There is no merit in the OA. Accordingly the OA is dismissed. No costs.



(MS.MEENAKSHI HOOJA)
ADMINISTRATIVE MEMBER



(DR.K.B.SURESH)
JUDICIAL MEMBER

Adm/